

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 67/(MAH)/2010
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.12.2016

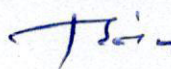
NAME OF THE PARTIES: Ms. Sudha D. Mehta & Ors.

V/s.

M/s. New Haven Steel Ball Corporation Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Rajmation	Advocate for Petitioner	
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2)	Mr. Chetty Balasore Mr. Parimal Shetty 1/4 Mr. Parimal Shetty & Co. Adv. for Resp. No. 5	{ Counsel & Advocate.	
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Common Order

CP No. 67/397-398/CLB/MB/MAH/2010

CP No. 73/397-398/CLB/MB/MAH/2010

At request of the parties, list this matter for hearing on 16.12.2016

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)